<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 242 of 2015 & I.A No. 462 and 463 of 2015

Dated: 28th August, 2017

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd.....Appellant(s)Vs.Vs.....Respondent(s)Maharashtra Electricity Regulatory Commission & Ors.....Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 07-11-2017.

PPS/Court Master

SS